

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.12.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing - <b>CIRP</b>	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP

ADVOCATE FOR PETITIONER/s:

JAYATI GOYAL  
Sr. Adv. VIVEK REDDY

Adv. for R.P

Jayati Goyal

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Ms. Jayati Goyal, learned Counsel for the Resolution Professional. List the IA along with CP. Post the case on **12.12.2019** under the caption "**for orders**".



**MEMBER (T)**



**MEMBER (J)**

Shruthi

Verified

Court Officer